



OFFICE OF THE STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, ASSAM
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, GOVERNMENT OF
INDIA BAMUNIMAIDAM, GUWAHATI-21.

No. SEIAA. 3755/2024/72

Dated: 12/11 /2024

From:

The Member Secretary,
SEIAA, Assam,
Bamunimaidam, Guwahat -21

To :

Smt.Amrita Pandey,
Advocate, Kolkata,
Email id: amritalegal@gmail.com
Contact no. 9830609262/9432820002.

Sub: Regarding NGT case OA no.86/2024/EZ (Pradeep Singh Shekhawat Vs
Union of India &ors).

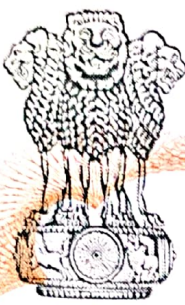
Madam,

With reference to the subject cited above, please find enclosed herewith
the Affidavit duly signed by the undersigned to be submitted to the Hon'ble
NGT, EZ Bench, Kolkata which is listed on 14.11.2024.

Yours faithfully,

Member Secretary
SEIAA, Assam

Bamunimaidam, Guwahati-21



सत्यमेव जयते

INDIA NON JUDICIAL Government of Assam

e-Stamp

Certificate No. : IN-AS23438300321779W
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 Account Reference : NONACC (SV)/ as17050804/ GUWAHATI/ AS-KM
 Unique Doc. Reference : SUBIN-ASAS1705080433466144566740W
 Purchased by : MAUCHUMI BARUA
 Description of Document : Article 4 Affidavit
 Property Description : NA
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : MAUCHUMI BARUA
 Second Party : NA
 Stamp Duty Paid By : MAUCHUMI BARUA
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



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Sl. No. 19, 142
 Date 12-11-2024



10 2 NOV 2024

LINA BARUA
 NOTARY GOVT. OF ASSAM
 Kamrup (Metro) Guwahati
 Regd. No. KAM-37



0025047873

Mauchumi Barua

Statutory Warning

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BEFORE THE LEARNED NATIONAL GREEN TRIBUNAL AT KOLKATA
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION 86/2024/EZ

IN THE MATTER OF:

Pradeep Singh Shekhawat

...Applicant

VERSUS

Union of India & Ors

...Respondents

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Filed by:
Amrita Pandey
 Smt Amrita Pandey
 Advocate F/747/2009
 Date: 12.11.2024

LINA BARUA
 NOTARY GOVT. OF ASSAM
 Kamrup (Metro) Guwahati
 Regd. No. KAM-37

12 NOV 2024

Manchuni Barua

BEFORE THE LEARNED NATIONAL GREEN TRIBUNAL AT KOLKATA

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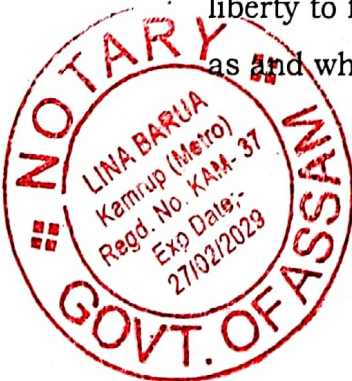
Union of India & Ors

...Respondents

**Short Affidavit on behalf of the SEIAA, Assam being Respondent no.
5**

I, Mauchumi Barua, aged about 55 years serving as Member Secretary, SEIAA, Assam do hereby solemnly affirm and state as follows:

1. That I am well conversant with the facts and circumstances of the case, and being competent, to swear this affidavit on behalf of Respondent no. 5.
2. That my office have received a copy of the above-mentioned original application, I have gone through the same and understood the contents made therein.
3. Pursuant to the directions passed, the present affidavit is being affirmed. A short affidavit is being filed by the answering respondent at this stage and craves leave to refer and seeks liberty to file a detailed reply Affidavit to the aforesaid application, as and when required.



LINA BARUA
NOTARY GOVT. OF ASSAM
Kamrup (Metro) Guwahati
Regd. No. KAM-37

12 NOV 2024

Mauchumi Barua

4. The answering respondent has ~~been~~ informed that the State is presently taking steps for preparation of fresh District Survey Report (DSR). Initially draft DSR for 25 districts were put in public domain thereafter DSR's for 10 districts were put in Public domain.
5. That the answering respondent communicated with officials of the State Government, State Pollution Control Board etc to ensure that no mining is being carried out. In case of any violation, appropriate action shall be taken by the answering respondent along with the competent authorities against the erring persons.
6. The answering respondent respectfully states that I hold the deepest respect for this Hon'ble Court and am fully committed to abiding by any order or direction issued by this Hon'ble Tribunal. I affirm my readiness and willingness to comply with the directives of the Court without reservation. Furthermore, I wish to reserve my right to submit additional affidavits, should the Hon'ble Court deem it necessary or if further clarification is required to address any concerns arising from the present affidavit.
7. That the statements made in paragraph number 1 and 5 are true to my knowledge and are information derived from record and rest are my humble submissions before this Hon'ble Tribunal.



10 2 NOV 2024

LINA BARUA
NOTARY GOVT. OF ASSAM
Kamrup (Metro) Guwahati
Regd. No. KAM-37

✓ Manchini Bama

Deponent

Identified by me

VERIFICATION

I, the deponent herein above, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief, that no part of it is false and nothing material has been concealed therefrom.

Verified at Guwahati on this 12th day of November, 2024

Identified by

Subham Medhi
Advocate

Manchuni Bana
Deponent

12 NOV 2024



Lina Barua
NOTARY GOVT. OF ASSAM
Kamrup (Metro) Guwahati
Regd. No. KAM-37